

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA No.2147/95

New Delhi this the 3rd day of July, 1996.

Hon'ble Sh. S.R. Adige, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Shri Bhagwan,
S/o Sh. Hawa Singh,
R/o Qr. No.42, Type-II,
Police Qrs., Ashok Vihar,
New Delhi.

...Applicant

(By Advocate Mrs. Meera Chhibber)

Versus

1. Staff Selection Commission,
through its Secretary,
Block No.12, C.G.O. Complex,
Lodhi Road,
New Delhi-110003.

2. Union of India through
its Secretary,
Ministry of Home Affairs,
North Block,
New Delhi.

...Respondents

(By Advocate Sh. E.X. Joseph)

ORDER (Oral)
(Hon'ble Mr. S.R. Adige)

We have heard Mrs. Meera Chhibber, learned counsel for the applicant and Sh. E.X. Joseph, learned counsel for the respondents.

2. We note that this case is fully covered by the judgement of the Principal Bench of the Central Administrative Tribunal in OA No.456/95 - Anil Kumar and Another vs. Staff Selection Commission and others.

3. In the light of the judgement in Anil Kumar's case (supra) this application fails and is dismissed. No costs.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Member (A)

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